

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1783

ANSWERED ON:07.03.2011

DRDO IN BANNED LIST

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**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the USA has placed the DRDO laboratories and other defence related companies in the banned list;
- (b) if so, the details thereof;
- (c) whether the Government has held talks with the USA for removing these laboratories/companies from the said list; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (d): United State Government has removed the following DRDO laboratories from the US Entity List of the Export Administration Regulations (EAR):-

- (i) Armament Research & Development Establishment (ARDE);
- (ii) Solid State Physics Laboratory (SSPL);
- (iii) Research Centre Imarat (RCI); and
- (iv) Defence Research & Development Laboratory (DRDL).

It is expected that recent removal of DRDO laboratories from the Entity List to work to DRDO's advantage in acquiring high technology in pace with the technology advancement subjected to lesser trade restrictions.